

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C)

No(s).

35095/201

2

KULRAJI(D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and c/delay in filing
substitution appln. and c/delay in refiling SLP and substitution)

Date : 16/10/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr Nishant Kumar, Adv.
Mr. Manu Shanker Mishra, Adv.

For Respondent(s)

Mr Kunal Verma, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner to file proper
affidavit with proof of service of chamber summons within
four weeks.

List again on 28.11.2014.

Signature Not Verified

(PANKAJ BHANDARI)

Digitally signed by
Hema Joshi
Date: 2014.10.18

Registrar

12:41:14 IST
Reason: